

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



Co. Appeal No. 366/252/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018**

Name of the Company: Kanwarbirsingh Arora
(Vertex Global Pack Pvt. Ltd.)
V/s.
Registrar of Companies, Gujarat

Section of the Companies Act: Section 252 (3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNAL P VAISHNAV	ADVOCATE	Appellant	
2.	Nachiket D. Mehta	Advocate	Respondent IT Dept	

ORDER

Advocate Mr. Kunal P. Vaishnav is present for the Appellant. Advocate Mr. Nachiket D. Mehta is present for the Respondent (Income Tax Department)

On the request of Learned Counsel for the Respondent (Income Tax Department), the matter is adjourned.

List the matter on 06.09.2018


MANORAMA KUMARI
MEMBER JUDICIAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 4th day of September, 2018